SHRI M. M. LAWRENCE (Idukki); The question of registration and absorption in Cochin Dock Board of Stevedore foremen, Assistant Foreman, Ship Supervisors, Assistant Supervisors and Non-DLB Stevedore Labour is a long standing and persistent demand of the port workers of Cochin Port. The then Minister for Shipping and Transport had assured the workers to wait for the final decision of the Government, Since then sufficient time has passed but the Government is still undecided about the future of these unfortunate port workers. Several Committees were formed to go into the matter, like Sudhakarn Committee, who submitted their reports well in time but the issue remained as it was. It appears that the Steamer Agents and Stevedores are coming in the way of a favourable decision by the Government in the matter. Without a bold step by the Government things are not going to move fast, I, therefore, urge upon the Minister concerned to make a statement in the House enunciating the Government's approach in the matter and assure the House that the commitment given to the port workers will be honoured without any further delay and the Government is determined to overcome any pressure tactics in the matter.

(iii) ADEQUATE FINANCIAL ASSISTANCE FOR DRINKING WATER SCHEMES IN HIMACHAL PRADESH.

PROF, NARAIN CHAND PARASHAR (Hamirpur) : The programme for the supply of drinking water in Himachal Pradesh is not picking up speedily as there is insufficient allotment of finances for the Centrally sponsored schemes sanctioned for the State, though more than 8 months of the current financial year have passed, yet the amounts released so far are highly inadequate. To take a few instances DWSS for Bara-Choru Bhumpal-Naunghi, and Deosiddha in Hamirpur district are not being executed speedily for want of funds. The position is respect of centrally sponsored schemes in Bilaspur, Kangra, and Una districts and other districts of H.P. is equally unsatisfactory.

In view of the hopes aroused by the launching of the Drinking Water Supply and Sanitation Decade (1980-90) the people are looking forward to an early supply of drinking water at their doorstep. It is, therefore, requested that the Central Government release full amounts for the construction and completion of each one of the Centrally Sponsored Water Supply Schemes in H.P. immediately,

(iv) ALLEGED EXPLOITATION OF HARIJAN AND WEAKER SECTION WITH REFERENCE TO INCIDENTS IN SITAPUR DISTRICT IN U.P.

श्री रामलाल राही (मिसरिख): अंग्रेज भारत से चला गया और 35 वर्ष आजादी के भी बीत गए, हमारे राष्ट्रनेताओं ने कहा गुलामी गयी आजादी आई, पर आज भी देश में दूर-दराज तक के गांवों के आदिनिवासी शोषित, पीड़ित निम्न वर्गीय एवं अल्प संख्यक लोग सामन्ती शोषकों के शिकार गुलामी की गंध में जी रहे हैं। आज भी देश में जगह-जगह सामन्ती लूट, गरीबों का शोषण, साम्प्रदायिक एवं जातीय संघर्ष निरन्तर बड रहे हैं। गरीब इंसान भूख, गरीबी एवं बीमारी का शिकार होता जा रहा है।

उत्तर प्रदेश के जनपद सीतापुर में हरिजनों से जबरिया बेगार लेना व बेगार न करने पर पीटना व पुलिस से पिटवाना, उन की सम्पत्ति का अपहरण करना तथा बेइज्जत करना इस समय जोर पकड़े है। कई घटनाएं हो चुकी हैं जिन में एक भयानक एवं दर्दभरी घटना थाना महोली के पुन्नापुर एवं सेमरावां गांव में हुई है। सामन्ती लोगो ने जिन का संबंध उत्तर प्रदेश की सरकार के उच्च अधिकारियों से है, करीब ग्यारह अल्पसंख्यकों के परिवारों व कई हरिजनों के परिवारों को उन की सम्पत्ति, सीलिंग और गांव समाज की मिली भूमि को छीन लिया है और गांव से भगा दिया है। जब कुछ खाते पीते भले व हरिजन लोगों ने विरोध किया तो उन के ट्यूब वेल, चक्की आदि कारखानों में रात में

आग लगा कर पचासों हजार की सम्पति जला कर नष्ट कर दी गई। इस घटना के बारे में सरकार को लिखा गया पर कई जांच तक नहीं हुई।

कुछ अल्प-संख्यक हरिजन एवं अन्य वर्गों के लोग भय व आंतक के कारण अपनी सम्पत्ति को छोड़ कर भाग गये हैं और दाने दाने को मोहताज हैं और ठण्डक में सर छिपाने को भटक रहे हैं।

मैं इस लोक महत्व के प्रश्न को सदन में उठाते हुए मांग करता हूं कि सामन्ती तत्वों के विरुद्ध ऐसी सख्त कार्यवाही करें एवं भगाये गये अल्पसंख्यकों एवं हरिजनों को पुन: उन की सम्पत्ति दिला कर गांवों में बसाये जाने की व्यवस्था करें और उन की जान माल की हिफजत के समुचित उपाये करें।

(v) CANCELLATION OF TRAIN- IN BHAVNAGAR SECTION OF GUJARAT.

श्री मोहन भाई पटेल (जूनागढ़): मैं नियम 377 के अन्तर्गत निम्नलिखित अविलम्बनीय लोक महत्व का विषय प्रस्तुत करना चाहता हूं। देश के विभिन्न भागों से इस तरह की खबरें आ रही हैं कि असमात रेल गाड़ियां रद्द कर दी जाती हैं और यात्रियों को बहुत कष्ट उठाने पड़ते हैं विशेष रूप से गुजरात के भावनगर क्षेत्र में नित्यप्रति ऐसा ही हो रहा है। अत्यन्त पिछड़े हुए क्षेत्र के लिए तो यह बहुत बड़ा आघात है। भावनगर जैसे क्षेत्र में पहले हो यातायात के साधन कम हैं, गाड़ियां रद्द करने का कारण बताया जाता है कोयल की कमी परन्तु इस के विपरीत ऊर्जा मंत्री कहते हैं कि कोयला पर्याप्त मात्रा में उपलब्ध है। निष्कर्ष यह हुआ कि मंत्रालयों के परस्पर तालमेल में न होने के कारण पिछड़े क्षेत्रों की गाड़ियां रद्द कर दी जाती हैं और उन के पिछड़ेपन में सुधार आने की अपेक्षा उन्हें और पीछे धकेल दिया जाता है।

(vi) ALLEGED INCIDENTS OF THEFT IN BOMBAY PORT TRUST.

SHRI R.R. BHOLE (Bombay South Central) : Armed ganges of thieves backed by powerful criminals working in collusion with Police : Port and Customs authorities are systematically plundering vessels, whereas and warehouses for high value cargo at Bombay Po:t.

These gangs steal goods worth approximately Rs. 1.5 crores to Rs. 3 crores a month, thus putting the national exchequer to losses in Customs revenues to the tune of Rs. 20 to Rs. 35 crores approximately a year. They have all sorts of weapons, as a result of which 60,000 dock workers are feeling insecure and helpless, with the result that the port security, already weak and lax, has virtually disintegrated. The collapse of the security and vigilance at Bombay Port has already caused alarm amongst importers and shipping companies. Unless some drastic steps are taken and the security system is thoroughly re-vamped, the incidence of theft will continue to rise.

According to Police records also, the value of goods stolen from the Bombay Port has increased ten-fold over the last four years, four times over the past 1—1/2 year and by 78.4 per cent over the last year. Already some mari-time trade and insurance firms in Europe have made scothing criticisms of the security system at Bombay Port. Even the driling equipment for ONGC and components for pumps used in nuclear power stations and turbo-changer spares were stolen this year.

(vii) REPORTED POLLUTION OF GANGES WATER NEAR KA

SHRI ARIF MOHAMMAD KHAN (Kanpur) : Time and again attention of the Central Government has been drawn to the ever-increasing problem of air and water pollution. The health-hazards to the people due to this problem may get out of control in heavily populated cities such as Kanpur, if remedial measures are not taken immediately.